

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2886
ANSWERED ON:10.08.2000
SARDAR SAROVAR PROJECT
JAYABEN B. THAKKAR

Will the Minister of POWER be pleased to state:

- (a) whether the River Bed Power House of Sardar Sarovar Project is fulfilling the required criteria for including the same in the list of project specially exempted from payment of import duty;
- (b) if so, whether the Government of Gujarat has proposed the Union Government for including this project in the said list; and
- (c) if so, the time by which the same is likely to be included?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : As a pre-existing project, the River Bed Power House of Sardar Sarovar Project in Gujarat does not qualify for being accorded the status of mega power project and exemption from payment of import duty on the Turbo Generator Sets. The Government of Gujarat had submitted a proposal to the Union Government for according status of mega power project and Exemption from payment of import duty on Turbo Generator sets for the project, as a special case. The State Government have been requested to furnish additional information in connection with their proposal and confirmation from the State Government regarding adherence to all the conditions of the revised mega power policy applicable to public sector mega power projects.